

[*Translation*]**Battery Operated Buses in Delhi**

1250. SHRI MADAN PANDEY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether battery operated buses are being run in Delhi;

(b) if so, when these buses were purchased and the price of each of these buses;

(c) whether a number of buses out of them stopped operating as soon as their guarantee period expired; and

(d) if so, the number thereof and the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) Against the order of hundred buses placed by Delhi Administration during 1985, 76 buses have already been received. The cost of each bus is approximately Rs. 2 lakhs plus taxes.

(c) No, Sir.

(d) Does not arise.

[*English*]**Universities not Following UGC Guidelines**

1251. SHRI NITYANANDA MISHRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether some of the universities are not fully abiding by the University Grants Commission guidelines in regard to academic matters;

(b) if so, the names of such universities;

(c) the details of violations committed by these universities;

(d) whether the University Grants Commission proposes to derecognise those universities; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c) According to Section 12 of the UGC Acs, 1956, it is the duty of the Commission to take, in consultation with the Universities or other bodies concerned, such steps as it may think fit for the promotion and coordination of University education and for the determination and maintenance of standards of teaching, examination and research in Universities. In pursuance of this provision, the UGC has been formulating a number of programmes and framing guidelines for their implementation by the Universities. While sanctioning grants for implementation of the programmes, variations, if any, from the guidelines are taken note of by the Commission.

(d) There is no provision in the UGC Act under which the Commission can derecognise a University.

(e) Does not arise.

[*Translation*]**Increase in Vegetable Prices in Delhi**

1252. SHRI RAJ KUMAR RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the prices of vegetables are increasing considerably in Delhi;

(b) if so, the reasons therefor; and

(c) the steps being taken by Government to provide vegetables at cheaper rates to the residents of Delhi ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b) Yes, Sir. The prices of important vegetables in Delhi have shown an increase during the last few months. The main reasons for higher prices has been the seasonality factors.